

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.02.2024

Appeal No. 885 of 2023

Nagreeka Capital and Infrastructure Ltd. & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

i/b Mindspright Legal for the Appellants.

Ms. Prapti Kedia, Advocate and Mr. Anuj V.R., Advocate i/b
Agama Law Associates for the Respondent.

ORDER:

1. Adjourned due to non-availability of bench. List on April
18, 2024.

Ms. Meera Swarup
Technical Member

14.02.2024
msb